

Court Room No. 29.

Today's Board of matters/cases for consideration/hearing.

Date :- 5th September, 2020.

11.00 a.m. to 2.00 p.m.

Sr. No.	Case No.	Name of parties	Adv. Name	Stage	Remark
1	BA 917/2020	Ayan Ekramulla Shaikh V/s J.J. Marg P.S			
2	BA 937/2020	Tribhuvan Chhotelal Nai v/s Mulund P.S			
3	BA 953/2020	Dhanaji Shudhir Jadhav v/s Worli P.S			
4	BA 891/2020	RCF P.S v/s Sayyad Ahmed Ishar Khan			
5	Posco 444/2019	Parksite P.S v/s Rajendra Popat Kale			
6	Posco 133/2014	RCF P.S v/s Krishna Bala Vyankat Pawar			
7	Posco 25/2015	Versova P.S. V/s Juned Kasam Turk			

Sd/-

Sheristedar, CR No. 29.